

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M.S.A. Steel & Alloys Private Limited OPERATING IN [STEEL MANUFACTURER]
AT MUZAFFARNAGAR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. M.S.A. Steel & Alloys Private Limited CIN: U27310UP2008PTC035833 PAN: AAGCM0403N
2.	Address of the registered office	7 th km. Milestone, opp. Rana girder, Meerut Road, Muzaffarnagar, Uttar Pradesh-251003
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	7 th km. Milestone, opp. Rana girder, Meerut Road, Village Jaroda, Muzaffarnagar, Uttar Pradesh-251003
5.	Installed capacity of main products/ services	8 tonne. The details of asset are available as per latest audited financial statement of the CD for the FY 2023-24.
6.	Quantity and value of main products/ services sold in last financial year	Iron Ingots . The details of asset are available as per latest audited financial statement of the CD for the FY 2023-24.
7.	Number of employees/ workmen	
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details please contact: Cirp.msa@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details please contact: Cirp.msa@gmail.com
10.	Last date for receipt of expression of interest	11.07.2025
11.	Date of issue of provisional list of prospective resolution applicants	21.07.2025
12.	Last date for submission of objections to provisional list	26.07.2025
13.	Date of issue of final list of prospective resolution applicants	05.08.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.08.2025

15.	Last date for submission of resolution plans	09.09.2025
16.	Process email id to submit Expression of Interest	Cirp.msa@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Not available



Mr. Ankit Agrawal

Interim Resolution Professional

In the Matter of M.S.A. Steel & Alloys Private Limited

IBBI Reg. No.:- IBBI/IPA-002/IP-N01070/2020-2021/13514

AFA VALIDITY: 09-02-2024 TO 30-06-2025

(ICSIIP No: AA2/13514/02/300625/203244)

Regd. Address:-

**62A, KK Hospital Road ,Near Swamvar Wedding Hall
(RAJENDRA NAGAR) , Bareilly 243122 Uttar Pradesh**

E-Mail: cirp.msa@gmail.com, ankitagarwalcs@gmail.com

Date : 26-06-2025

Place : Bareilly